

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **10.07.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**IN THE MATTER OF** : Nirmala Narayanan & 1  
Vs  
Madras Chemicals & Polysters Pvt Ltd & 11 Ors

**MAIN PETITION NUMBER** : CP/67/2020

**(IA/MA) APPLICATION NUMBERS**

IA(CA)/70(CHE)/2024; IA(CA)/71(CHE)/2024; IA/577/2020

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**ORDER**

Present: Ld. Counsel Shri. Anant Merathia for the Petitioner.

Ld. Counsel Shri. Karthik for the Respondents No. 2 and 3.

Ld. Counsel Ms. Dhanya Dheekshita for Respondents No. 7 and  
8.

Ld. Counsel Ms. Pavithra for Respondents No. 4 to 6.

Ld. Counsels for the parties submit that the proposal given is under active  
consideration by the parties.

Parties are at liberty to file the Reply / Counter.

List the petition and applications for hearing on **04.09.2024**.

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

MG

**Sd/-**

**(SANJIV JAIN)**  
MEMBER (JUDICIAL)